## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 10/73(4)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017

Name of the Company:

Suman Mariyappa

V/s.

Neesa Leisure Ltd.

Section of the Companies Act:

Section 73(4) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. ASHOK SACKDEVA

AR

Ret

2. RAVISH BHATT

ADV

**ORDER** 

Learned Authorised Representative Mr. Ashok Sachdeva present for Original petitioner. Learned Advocate Mr. Ravish Bhatt present for Original Respondent.

List main CP no. 10/2017 on 19.09.2017 in view of the pendency of amendment application in CP 11/2016.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28th day of August, 2017.